

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1013

ANSWERED ON:29.11.2005

COMPENSATION TO 1984 RIOT VICTIMS

Gohain Shri Rajen;Masood Shri Rasheed;Murmu Shri Hemlal;Owaisi Shri Asaduddin

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has constituted a committee to look the grievances of compensation to be given to the victims of 1984 riots;
- (b) if so, the details thereof alongwith the number of cases so far settled by the said committee;
- (c) whether the Government propose to refer the cases of Gujarat riots for compensation to the said committee;
- (d) if so, the details thereof; and
- (e) the time by which the committee is likely to submit its report to the Government?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

(a) &(b) : The Government had set up two official committees, one headed by Dr. D.K. Sankaran, Secretary ( Border Management) in the Ministry of Home Affairs to look into the adequacy of relief/ rehabilitation and other assistance such as employment given to the widows/ families of the victims, and the other headed by Shri K.P.Singh, the then Special Secretary ( Home) in the Ministry of Home Affairs to examine the adequacy and uniformity of compensation given in death and injury cases.

(c) &(d): No, Sir.

(e): Both the Committees have since submitted their reports.